

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4161  
TO BE ANSWERED ON 13<sup>TH</sup> DECEMBER, 2019**

**MEDICAL DEVICE PARK**

**4161. SHRI DIPSINH SHANKARSINH RATHOD:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to set up a medical device park;
- (b) if so, the details thereof and the number of such parks including their proposed locations and the time by which the said parks are likely to be set up, State/ UT-wise including Gujarat; and
- (c) if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): Department of Pharmaceuticals under the Ministry of Chemicals & Fertilizers has a sub-scheme viz. Assistance to Medical Device Industry for Common Facility Center under the umbrella scheme for Development of Pharmaceuticals Industry. Under this sub-scheme, financial assistance to the tune of Rs.25 Crore or 70% of the project cost, whichever is less may be provided for creation of common facilities under any Medical Device Park promoted by State Governments/State Corporations. Department of Pharmaceuticals has received four proposals under this sub-scheme from (i) Andhra Pradesh Medtech Zone Ltd. (AMTZ), Andhra Pradesh, (ii) Telangana Medical Device Park, Telangana (iii) Kerala State Industrial Development Corporation (KSIDC), Kerala & (iv) HLL, Medipark Ltd (HML), Tamil Nadu. Department of Pharmaceuticals has given 'in-principle' approval to all the said proposals.

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